cess of the specialists Cadre. Government is seized of the matter and certain measures are under active consideration to remove the disparity in the promotion prospects of the two Cadres. During the year 1977, four Specialist Medical Officers have been granted premature retirement for personal/compassionat reasons,

## Reservation in Service in Misorum

5755. DR. R. RATHUAMA; Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether during his recent visit to Mizoram, the Minister of State for Home Affairs has announced in the Press Conference that 80 per cent reservation of seals in the Mizoram Government Services is made for local people;

(b) whether Central Government are aware of the fact that in almost all departments of the State Government the quota of seats actually filled up by the local people is far below 30 per cent causing acute unrest among large number of the local educated unemployed; and

(c) if so, the steps taken or proposed to be taken by Government to fill up the fixed quota reserved for local people?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) No, Sir.

(b) and (c). According to available statistics, 87.9 per cent of employees under the Government of Mijoram belong to the Scheduled Tribes. These statistics clearly show that most of the posts under the Mizoram Administration are held by local people. बाकाभवाची झौर इरदर्गन के स्टेसन निवेसकों के विषद बांच

5756 की टी॰ एस॰ मेवी: क्या सूचना बौर प्रसारण मंती यह बताने की हुपा करेंचे कि :

(क) गत दो बंचों के दौरान प्राकृत्वावणी प्रौर दूरवर्जन के कितने स्टेजन निदेजकों के विरुद्ध कार्यवाही की गई है ;

(ब) कितनी के विरुद्ध जांच चल रही है और कितनों के विरुद्ध जांच पूरी हो चुकी है ;

 (ग) कितनों को जांच के दौरान पदोच्चल किया गया भीर उसका क्या भीचित्व वा ;

(व) किन स्टेन्नन निवेनकों के विदय एक में प्रधिक स्टेननों के संबंध में जांव वल रही है; और

(ङ) कितनों के विरुद्ध ग्रारोगें की जॉब बल रही है ?

सूचना सौर प्रसारण जंत्री (भी साल इन्ट्र सडगणी) (क) दो।

(ख) जबकि तीन प्रधिकारियों के विरुद्ध विमामीय जांच प्रभी चल रही है, इस प्रदर्धि के दौरान उपरि उग्ल्यिक्ति दो प्रधिकारियों के विरुद्ध कारवाई परी कर ली गई वी :

(ग) ऐसी किसी जी केन्द्र निदेशक को, जिसके विरुद्ध झनुजासनात्मक कार्रवाई चल रही थी ६ : ग्रवधि के दौरान परोज्ञत नहीं किया नया :

(व) कोई नहीं।

(ङ) तीन, जैसा कि ऊपर (बा) में बताया गया है।

## Encashment of unavailed loave by the Defence Staff

5757. SHRI KIRIT BIKRAM DEB BURMAN: Will the Minister of DE-FENCE be pleased to state:

(a) whether it is a fact that officers and other ranks in the defence